

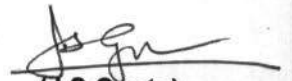
No. A-45011/11/2011-Ad.I  
Government of India  
Ministry of Corporate Affairs

5<sup>th</sup> Floor, 'A' Wing, Shastri Bhawan  
Dr. R.P. Road, New Delhi-110001,  
Dated : 23<sup>rd</sup> May, 2011

**OFFICE ORDER**

Consequent upon posting of Shri Lekhan Thakkar in the Ministry of Corporate Affairs vide DoPT's Order No.5/3/2011-CS.I(U) dated 18.05.2011, Shri Lekhan Thakkar, Under Secretary is taken on the strength of Ministry of Corporate Affairs w.e.f 18.05.2011(F/N). Shri Thakkar remained under posting from 12.05.2011(F/N) till his joining in the Ministry of Corporate Affairs on 18.05.2011. This period is treated as compulsory wait and the pay and allowances as admissible for this period will be paid by the Ministry of Corporate Affairs.

2. Shri Lekhan Thakkar, Under Secretary is hereby posted as Under Secretary, IICA in the Ministry and he will also look after the work of Administration and Finance in the IICA.
2. Shri Anil Bhardwaj, Director is relieved of the charge of IICA in the Ministry and also of the post of Director(Administration and Finance), IICA.

  
(J.S.Gupta)

**Under Secretary to the Govt. of India**

1. Shri Lekhan N.Thakkur, Under Secretary
2. AS, MCA & OSD, IICA.
3. Shri Vidyadhar Jha, Under Secretary, CS.I(U), DoPT, 2<sup>nd</sup> Floor, Lok Nayak Bhawan, Khan Market, New Delhi w.r.t to their Order No.5/3/2011-CS.I(U) dated 18.05.2011.
4. Secretary / AS / JS(A) / JS(R)
5. Pay and Accounts Officer, Ministry of Corporate Affairs, Shastri Bhawan, New Delhi.
6. Cash Section (2 copies).
7. General/ Library / Vigilance/ e-Governance
8. All Officers/ Sections of the Ministry.
9. e-Governance Cell for website updation.
10. Guard File.